

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No233  
CP/6(AHM)2021

**Proceedings under Section 241-242**

**IN THE MATTER OF:**

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

**Order delivered on 19/10/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Masoom Shah, Adv.

For the Respondent : Mr. Vinit Nagar, PCS

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List for hearing on 21.12.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**